NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, I	MEMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/88/(IB)/2017	
NAME OF THE PETITIONER(S)	: GEMSCAB INDUSTRIES LTD	
NAME OF THE RESPONDENT(S)	: GETPOWERLTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WE	
· ADITYA TEWARE	AOVO CASE	Astrational
	Intervener.	H8, ()
Rahul Jain	annel for Respondit	Relif:
· N. SECWARAJAN	Relitioner	N. 8
DENNING K. BAB	U. Dy. Official	

ORDER

Counsel for petitioner present. Counsel for respondent present. Deputy Official Liquidator present and filed a copy of the order dated 21.12.2016 in CP 302/2016 wherein an Official Liquidator has been appointed as the Provisional Liquidator of the respondent company, M/s G E T Power Limited. Copy of the order is taken on record. Perused the same and the respondent in the instant petition is one and the same. Therefore the petitioner is directed to approach the Provisional Liquidator for submitting his claim. In the circumstances, the matter is closed. The Registry is directed to return the file to the Registry of the High Court of Madras.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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